

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA**

**STARRED QUESTION NO. 319  
TO BE ANSWERED ON 17.12.2024**

**Achievements under DILRMP**

**\*319. Shri Manoj Tiwari:**

**Shri Madhavaneni Raghunandan Rao:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a)** whether the Government has made any achievements under the Digital India Land Records Modernization Programme (DILRMP), if so, the details thereof;
- (b)** the details of measures taken by the Government for achieving 100% digitization of land records across all States and UTs; and
- (c)** the impact of the digitalisation of the land records on resolution of property disputes in rural areas?

**ANSWER**

**MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)**

**(a) to (c):** A Statement is laid on the Table of the House.

**Statement referred to in Reply to Parts (a) to (c) of Lok Sabha Starred Question No. 319 for Answer on 17.12.2024 regarding “Achievements under DILRMP”**

(a) Government of India has been implementing a comprehensive programme for digitization and computerization of land records and registration processes in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. The DILRMP has been extended for a period of five years from 01.04.2021 to 31.03.2026. As of now, 98.50% digitization of the existing land records (Record of Rights) has been completed in the country. Some of the areas of North Eastern States do not have land records like other States due to community ownership issue and UT of Ladakh has started digitization in last couple of years.

(b) The Department is regularly monitoring the implementation of the DILRMP with concerned officials of States/UTs, through regular Video Conferences, Review meetings, Regional Review Meetings and field visits by the senior officers of the Department. Also, one to one meetings with States are conducted by the Department on regular basis for early completion of remaining work of digitization of land records. In addition, the Government of India, Ministry of Finance, Department of Expenditure has issued Scheme Guidelines on the 'Scheme for Special Assistance to States for Capital Investment 2024-25' on 09.08.2024. The objective of this Scheme is to accelerate and complete the modernization and digitization of land records, ensuring that rural land records are accurate, up-to-date, and seamlessly integrated with various Government Schemes and Banking Sector.

(c) DILRMP is a digital initiative to integrate land information and management systems. The digitized land records of States/UTs enables the citizens to have error-free, transparent and tamper-proof land records with simplified procedure of transfer of property title resulting in reduction in property disputes.

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